

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST), DELHI

C I R C U L A R

It has been noticed that some of the officials posted in West District are not adhering to the strict timings of the court/branch, resulting delay in official work.

All the officials posted in West District are hereby directed to strictly adhere to the office timings.

Non-compliance of these directions shall be viewed seriously and appropriate disciplinary action shall be initiated against the defaulting officials.

(DR. VIJAY KUMAR DAHIYA)

Principal District & Sessions Judge (West),
Tis Hazari Courts, Delhi

16 JUL 2026

No. 31931-32050 /Admn./PD&SJ/West/2026

Dated.....

Copy forwarded for information & necessary action to:-

1. All the Ld. Judicial Officers, West District, THC, Delhi with the request to bring the same into the notice of the officials working under their control/ for strict compliance.
2. All the Branch-in-charges/AAO/Sr. Judicial Assistant/JA of Branches of West District with the direction to bring into the notice of the staff working under their control for strict compliance.
3. Administrative Officer (Judicial), Administration Branch-I, Central District, THC, Delhi.
4. Personal Office of undersigned.
5. R&I Branch for uploading on LAYERS.

Principal District & Sessions Judge (West),
Tis Hazari Courts, Delhi